

Section 48 (1) of the Land Acquisition Act in 1977 for villages Satanpur and Tentulia and in 1978 for villages Sijua and Bandhgora.

(b) and (c). Do not arise.

Working in Delhi Rajhara Captive Iron Ore Mines in M.P.

1426 SHRI A. K. ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that a large number of contractual and society workers are working in the Dalli Rajhara captive iron ore mines in Madhya Pradesh for years; if so, their numbers, facts in detail;

(b) whether it is a fact that a committee appointed to examine the nature of job found that to be perennial and recommended departmentalisation of the workers;

(c) whether it is a fact that despite recommendations the workers have not been departmentalised causing great resentment in the area; and

(d) if so, the steps taken on that?

THE MINISTER OF COMMERCE, AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) 8,472 contract/co-operative society workers are engaged in Dalli-Rajhara mines of Bhilai Steel Plant on certain operations, viz., drilling; raising, sizing and sorting of ore; loading of trucks; and as drivers and helpers.

(b) Based on the recommendations made by a Committee constituted by the Central Advisory Contract Labour Board to go into the question of contract labour in iron ore mines, Government have, after consultation with the Central Board, issued a notification on 15-12-1979 prohibiting employment of contract labour in iron ore mines on three jobs, namely, (i) overburden removal, (ii) drilling and blasting, and (iii)

float ore operations, w.e.f. 10-5-1980 only.

(c) No float ore operations are carried on in Dalli-Rajhara mines. The question of departmentalisation of operations in the other prohibited categories of jobs will arise only after 10-5-1980.

(d) Does not arise.

Aid From U.K.

1427. SHRI N. K. SHEJWALKAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that U.K. is likely to cut aid to India;

(b) if so, whether it is also a fact that at World Bank Consortium meeting in Paris last year, U.K. failed to give a definite pledge to India for development aid;

(c) the extent to which the developmental schemes in India will be affected as a result thereof; and

(d) the steps proposed to be taken/already taken to find out other means for aid to avoid closure of developmental schemes in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) Yes, Sir.

(b) Yes. The new Government which came to power in UK in May, 1979 could not decide its level of aid to India in time for the last Consortium meeting in June, 1979. However, the UK level of assistance was later communicated to the Government of India

(c) and (d). No ongoing developmental scheme in India will be allowed to suffer on account of reduction in British aid. To the extent necessary, India's own resources and aid from other sources will be used.